

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 9/AM11 HELD ON 02.06.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 9/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 02.06.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Agarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

2.1.1	Case No. A-41	TETRA PAK INDIA PVT. LTD.	Status: Approved
	NC No.: 9/AM11 Dated: 02.06.2010	HQ F. No. 01/87/162/00428/AM09/DES-VII	

Decision: Shri Karthik Venkatraman Kumar, Logistics Manager – the Authorized Representative of the firm appeared before the Norms Committee and made the following submissions:

- (i) That the change in description of export product contained in SION No. H 444 is required due to Central Excise classifying the item instead of Chapter Heading 7607 to Chapter heading 4811 which has the description as “Aseptic Packaging material” and such change does not alter the nature of the export product.
- (ii) That the proposed inclusion of LK-film (Multilayered Blown Film) is as an alternate input required to be used in lieu of LLDPE/HDPE/MLLDPE Granules for some specified products like liquor, coconut milk, for extra barrier properties.
- (iii) That there would be no change in the quantity of any inputs.

2. The Norms Committee, in view of above oral submissions and the written comments of C&PC vide O.M. NO. 46011/42/2009-PC-II dated 29-01-2010, decided to recommend amendment of SION H-444 to allow change of description of export product as “Aseptic Packaging Material and also decided to allow ‘L.K. Film’ as an alternate input in addition to LLDPE/HDPE/MLLDPE granules at S.No.4 of Import Item. The amended SION at S. No. H-444 would be as under:

Export ITEM	QTY	IMPORT ITEM	QTY
Aseptic Packaging Material	1MT	1. Relevant Duplex Paper Board/Bleached Paper/Bleached Paper Board/Kraft Paper	1.10 MT/MT content in the export product

		2. Aluminium Foil	1.10 MT/MT content in the export product
		3. LDPE Granules	1.10 MT/MT content in the export product
		4. LLDPE/HDPE/MLLDPE Granules/ LK Film	1.12 MT/MT content in the export product
		5. Ethylene Acrylic Acid Copolymer/Adhesive Copolymer Granules	1.12 MT/MT content in the export product
		6. LS-Strips/Polypropylene Strips/Modified Polymetalosene Strips	Net to Net
		7. Printing Inks	12 Kg/MT of export product
		8. Photo Polymer Plates	0.5 No/MT of export product

The above recommendation be submitted to Competent Authority for being notified through Public Notice.

ONLINE CASES

Case No.:8/48/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Approved
HQ File :01/87/050/00366/AM10/	RLA File :03/95/040/00209/AM10/	Lic.No/Date:0310550673 14.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39061000	62/0- BUTYL ACRYLATE METHYL METHACRYLATE AND ACRYLIC ACID COPOLYMER EMULSION HAVING SOLIDS 50.0+/-1.0% STABILISED BY EMULSIFIERS(PIDICRYL 838)	25000.000	K.G	1257250.00	26750.00 US\$
				Total	1,257,250.00	26,750.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161210	BUTYL ACRYLATE	6665.750	K.G	447938.00	9332.05 US\$	
2	29161400	METHYL METHACRYLATE	5030.750	K.G	446731.00	9306.89 US\$	
3	29161100	ACRYLIC ACID	188.750	K.G	13137.00	273.69 US\$	
				Total	907,806.00	18,912.63	

Decision: With D/o C&PC OM No. 46011/18/2009-PC.II dated 20.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate Methyl Methacrylate and Acrylate Acid	1 kg	1. Butyl Acrylate	0.2566 kg

Copolymer Emulsion having Solids 50.0+/-1.0% Stabilised by emulsifiers (Pidicryl 838)	2. Methyl Methacrylate	0.2012 kg
	3. Acrylic Acid	0.0075 kg

Case No.:16/51/87-ALC1/2009	Party Name: BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Approved
HQ File :01/87/050/00406/AM10/	RLA File :03/94/040/00846/AM10/	Lic.No/Date:0310556428 21.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232100	63/0- PRINTED PLASTIC BAGS WITH HANDLE AND CARD BOARD (ASSORTED SIZES) Net weight of Handle 5 grams per piece +/- 5% and net weight of Cardboard 15 grams per piece +/- 5% Total Net wt. of Handle 3500 kgs. Total net wt. of Cardboard 11500 kgs.	55000.000	K.G	4540800.00	96000.00 US\$

6.

					Total	4,540,800.00	96,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39232100	PRINTED PLASTIC BAGS (WITHOUT HANDLE AND CARD BOARD) MANUFACTURED OUT OF HDPE.	40000.000	K.G	3916440.00	82800.00 US\$	
				Total	3,916,440.00	82,800.00	

Decision : With D/o C&PC OM No. 46011/114/2009-PC.II dated 21.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Bag with Handle and Card Board (Assorted Sizes).	1 kg (Net weight of Printed Plastic Bags without the weight of Handle and Card Board)	Printed Plastic Bags without Handle and Card Board (Assorted Sizes)	1 kg

Case No.:30/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status : Approved
HQ File :01/87/050/00420/AM10/	RLA File :31/24/040/00210/AM10/	Lic.No/Date:3110041679 25.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realization)
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	10000.000	K.G	1234200.00	26656.59 US\$
				Total	1,234,200.00	26,656.59

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39081090	NYLON 6 CHIPS/GRANULES BASE POLYMER	5871.000	K.G	662295.77	14031.69 US\$
2	70191100	GLASS FIBER (CHOPPED STRAND) REINFORCEING MATERIAL	515.000	K.G	26252.64	556.20 US\$
3	32064990	BLACK MASTERBATCH PE 48/93 COLORANT	103.000	K.G	14147.26	299.73 US\$
4	39092090	MELAMINE CYNAURATE FLAME RETARDANT	1545.000	K.G	116678.40	2472.00 US\$

5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	206.000	K.G	13806.94	292.52 US\$
6	29159090	MICA MINERAL	2060.000	K.G	22363.36	473.80 US\$
				Total	855,544.37	18,125.94

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are approved:.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glassfibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (Akulon K222 KGM V 14H)	1 kg.	1. Nylon-6 Chips/Granules	0.5871 kg.
		2. Glass Fibre	0.0515 kg.
		3. Relevant Colourants/masterbatch	0.0103 kg.
		4. Melamine Cynaurate (Flame Retardant)	0.1545 kg.
		5. Calcium Stearate	0.0206 kg.
		6. Mica Mineral	0.2060 kg.

Case No.:18/51/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Approved
HQ File :01/87/050/00408/AM10/	RLA File :05/24/040/00494/AM10/	Lic.No/Date:0510259982 05.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	106.000	M.T	9692640.00	201930.00 US\$
				Total	9,692,640.00	201,930.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	93.280	M.T	7723584.00	160908.00 US\$	Value & Qty
2	38122090	STABLIZER	2.332	M.T	212678.40	4430.80 US\$	Value & Qty
3	29270090	BLOWING AGENT	2.417	M.T	301616.64	6283.68 US\$	Value & Qty
4	29096000	D.C.P.(DICUMYL PEROXIDE)	1.304	M.T	178359.84	3715.83 US\$	Value & Qty
				Total	8,416,238.88	175,338.31	

Decision : On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2009 dated 08.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Eva Injection Moulding Compound (Superior Grade EC Series in various colours)	1 kg	1. Eva Resin	0.880 kg
		2. Stabilizer	0.022 kg
		3. Blowing Agent	0.023 kg
		4. Dicumyl Peroxide	0.0123 kg

Case No.: 32/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Approved
HQ File :01/87/050/00422/AM10/	RLA File :31/24/040/00230/AM10/	Lic.No/Date:3110042264 08.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K222 KG V4 H GREY 20% GLASS FIBER REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN GREY COLOUR	10000.000	K.G	1400000.00	30634.57 US\$
				Total	1,400,000.00	30,634.57

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS/GRANULES BASE POLYMER	6699.000	K.G	780433.50	16747.50 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND) REINFORCEING MATERIAL	2060.000	K.G	103675.68	2224.80 US\$	Value & Qty
3	32064990	MASTERBATCH PE 48/93 COLORANT	103.000	K.G	13967.42	299.73 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE FLAME RETARDANT	1236.000	K.G	92156.16	1977.60 US\$	Value & Qty
5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	202.000	K.G	13366.74	286.84 US\$	Value & Qty
				Total	1,003,599.50	21,536.47	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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20% Glassfibre Reinforced Flame Retardant Nylon-6 Compound (Akulon K-222 KGV4H)	1 kg	1. Nylon06 Chips/Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Relevant Colourants/ masterbatch	0.0106 kg
		4. Melamine Naurate (Flame Retardant)	0.1236 kg
		5. Calcium Stearate	0.0202 kg

Case No.:33/51/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Approved
HQ File :01/87/050/00423/AM10/	RLA File :03/95/040/00552/AM10/	Lic.No/Date:0310563311 08.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		62/0- POLYMERIC AQUEOUS DISPERSION OF BUTYL ACRYLATE AND METHYL METHACRYLATE				

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1	39061090	STABILISED BY EMULSIFIERS OF SOLID CONTENT 49+/-1% (PIDICRYL TP 100 / PIDICRYL FT)	500000.000	K.G	35075000.00	762500.00 US\$
				Total	35,075,000.00	762,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161210	BUTYL ACRYLATE	108500.000	K.G	8261190.00	175770.00 US\$	
2	29161400	METHYL METHACRYLATE	132500.000	K.G	12455000.00	265000.00 US\$	
				Total	20,716,190.00	440,770.00	

Decision: With D/o C&PC OM No. 46011/18/2009-PC.II dated 20.04.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymeric Aqueous Dispersion of Butyl Acrylate and Methyl Methacrylate Stabilized by Emulsifiers of Solid Content 49+/-1% (Pidicryl TP 100/Pidicryl FT)	1 kg	1. Butyl Acrylate	0.217 kg
		2. Methyl Methacrylate	0.265 kg

Case No.:6/2/87-ALC1/2010

Party Name:GUJARAT RAFFIA INDUSTRIES LTD

Meet No/Date:9/87-ALC1/2010
02.06.2010

Status: Approved

HQ File :01/87/050/00441/AM10/

RLA File :08/24/040/00353/AM10/

Lic.No/Date:0810087868
31.03.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realization)
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS - 6000000 SETS	400000.000	K.G	41719685.40	887652.90 US\$
				Total	41,719,685.40	887,652.90

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	213400.000	K.G	15649073.00	332959.00 US\$	Value & Qty
2	39011000	LDPE GRANULES	213400.000	K.G	15649073.00	332959.00 US\$	Value & Qty
3	32061101	TITANIUM DIOXIDE	7920.000	K.G	752000.00	16000.00 US\$	Value & Qty
4	32071900	COLOUR PIGMENT	1232.000	K.G	188000.00	4000.00 US\$	Value & Qty
5	34049020	WAX	2024.000	K.G	225600.00	4800.00 US\$	Value & Qty
6	32064100	U.V. STABLIZER	2024.000	K.G	1734300.00	36900.00 US\$	Value & Qty
7	83081010	ALUMINIUM EYELETS (GROMETS) Condn.: - This licence issued under para 4.7 of 2009 -14 H.B. being fixation of norms by ALC, New Delhi.	6060000.000	Set	1767200.00	37600.00 US\$	Value & Qty
				Total	35,965,246.00	765,218.00	

Decision: With D/o C&PC OM No. 46011/153/2006-PC.II dated 02.06.2010, following approved:

adhoc norms are

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheetings (Laminated Tarpauline based on Plastic Woven Fabric)	1 kg	1. HDPE Granules	0.5335 kg.
		2. LDPE Granules	0.5335 kg.
		3. Titanium Dioxide	0.0198 kg.
		4. Colour Pigment	0.00308 kg.
		5. Wax	0.00506 kg.
		6. UV Stabilizer	0.00506 kg.
		7. Aluminium Eyelets (Gromets)	Net + 1%

2.2 Following applications are **deferred**:

ONLINE CASES

1	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:23.06.2010
	Position: Reply awaited from the firm.			

2	Case No.:8/20/87-ALC1/2009	Party Name :HI-TECH ELASTOMERS LTD,	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:23.06.2010
Position: Reply awaited from the firm.				

3	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:23.06.2010
Position: Reply awaited from the firm.				

4	Case No.:13/48/87-ALC1/2009	Party Name:FISHFA RUBBERS PVT. LTD.	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:23.06.2010
Position: Reply awaited from the firm.				

8	Case No.:1/51/87-ALC1/2009	Party Name:KWALITY POLYMERS PVT LTD	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00391/AM10/	RLA File :03/94/040/00823/AM10/	Lic.No/Date:0310558337 03.02.2010	Defer Date:23.06.2010
Position: D/o C&PC will furnish comments.				

9	Case No.:14/51/87-ALC1/2009	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00404/AM10/	RLA File :03/95/040/00735/AM10/	Lic.No/Date:0310559812 11.02.2010	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

10	Case No.:1/50/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00383/AM10/	RLA File :04/24/040/00289/AM10/	Lic.No/Date:0410111905 25.02.2010	Defer Date:14.07.2010
	Position: New Case, application awaited from the RLA.			

14	Case No.:5/52/87-ALC1/2009	Party Name:AMIAN TIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00428/AM10/	RLA File :17/24/040/00051/AM10/	Lic.No/Date:1710003159 11.03.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:6/52/87-ALC1/2009	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00429/AM10/	RLA File :05/24/040/00509/AM10/	Lic.No/Date:0510260520 15.03.2010	Defer Date:30.06.2010
	Position: Deptt. of C&PC will furnish comments.			

16	Case No.:19/6/87-ALC1/2010	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00036/AM11/	RLA File :05/23/040/00210/AM10/	Lic.No/Date:0510260568 16.03.2010	Defer Date:30.06.2010

Position: With DIPP letter dated 02.06.2010 the firm may be advised to furnish production/consumption data for steel radial passenger car tyres (tube type) duly certified by Central Excise.

18	Case No.: 1/2/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00001/AM11/	RLA File :31/24/040/00240/AM10/	Lic.No/Date:3110042711 31.03.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.: 2/2/87-ALC1/2010	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00002/AM11/	RLA File :02/24/040/00253/AM10/	Lic.No/Date:0210140468 01.04.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments			

20	Case No.: 4/2/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00004/AM11/	RLA File :05/24/040/00538/AM10/	Lic.No/Date:0510261712 05.04.2010	Defer Date:30.06.2010
	Position: Application may be sent to DIPP.			

21	Case No.: 2/3/87-ALC1/2010	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00007/AM11/	RLA File :07/24/040/00456/AM10/	Lic.No/Date:0710070862 09.04.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:3/3/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00008/AM11/	RLA File :02/24/040/00001/AM11/	Lic.No/Date:0210140818 12.04.2010	Defer Date: 14.07.2010
	Position: New Case, application awaited from the RLA			

23	Case No.:4/3/87-ALC1/2010	Party Name:BLUEBELL POLYMERS PRIVATE LTD.	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00009/AM11/	RLA File :08/24/040/00007/AM11/	Lic.No/Date:0810088143 12.04.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:3/9/87-ALC1/2010	Party Name:ATUL LIMITED,	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00087/AM11/	RLA File :08/24/040/00013/AM11/	Lic.No/Date:0810088392 21.04.2010	Defer Date: 23.06.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:1/9/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00085/AM11/	RLA File :03/94/040/00081/AM11/	Lic.No/Date:0310575235 20.05.2010	Defer Date:14.07.2010
	Position: New Case, application awaited from the RLA.			

26	Case No.:2/9/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2010 02.06.2010	Status: Deferred
	HQ File :01/87/050/00086/AM11/	RLA File :03/94/040/00090/AM11/	Lic.No/Date:0310575236 20.05.2010	Defer Date:14.07.2010
	Position: New Case, application awaited from the RLA.			

Meeting ended with thanks to Chair and all participants.
